

persons to file returns of income/wealth for disclosing their true income or wealth voluntarily without any fear of roving enquiries and reopening of their past assessments and also without fear of any penal consequences. The Scheme which was made public in March, 1985 finally ended on 31.3.87.

(b) No statistics regarding the amount of income/wealth disclosed or tax collected under the Amnesty Scheme can be given with accuracy as the Scheme was not a statutory scheme requiring the filling of separate returns of income or wealth and no separate procedure for processing such returns was followed.

(c) The taxes realized from the disclosures made under the Amnesty Scheme formed a part of the general revenues of the Government and were utilized as per budget allocations.

[*Translation*]

Financial Assistance to Orissa for Construction of Roads and Bridges

5955. SHRI SRIKANTA JENA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether international financial institutions are providing financial assistance for the constructions of bridges and roads in Orissa;

(b) if so, the names of roads and the length thereof along with the names of the financial institution and the amount of financial assistance being provided;

(c) the time schedule of the construction work of these roads and bridges; and

(d) the steps taken by the Government to ensure the completion of construction work within the stipulated time?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a). Yes, Sir.

(b) to (d). Improvement and strengthening of Rourkela Sambalpur State Road (164 Km.) estimated to cost Rs. 73.10 crores has been included under Asian Development Bank Loan assistance. The Amount of loan assistance is US \$ 41.07 million. The construction work will take 48 months after award of work. Since the road in question is a state road, it is for the State Government to ensure completion of construction within the stipulated time.

[*English*]

Widening of National Highway No. 6 Between Durg and Raipur

5956. SHRI CHANDULAL CHANDRAKAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of persons killed or injured due to road accidents on National Highway No.6 between Durg and Raipur in Madhya Pradesh during the last three years;

(b) whether the Government propose to widen it to two lanes;

(c) the amount spent for maintenance of this road during the last three years; year-wise and

(d) the name of the agency of whom the work was entrusted?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a). The number of persons dead/injured during last three years is an under:

	1988	1989	1990
Dead	68	57	48
Injured	376	451	397

(b) The existing road is already of two lane width.

(c) Expenditure on maintenance and repairs is kept division-wise by the state PWD. In the last three years, the amount spent by Raipur Division for maintenance of National Highways including Durg-Raipur Section is as follows:-

Year	Rs. lakhs
1988-89	114.59
1989-90	150.72
1990-91	144.22

(d) The work of maintenance of National Highways in Madhya Pradesh is entrusted to the State PWD as the agency of the Central Government.

195 **Modernisation of Vijayanta and T-55 Tanks**

Defence
5957. **SHRI B.H. VIJAYA KUMAR RAJU:** Will the Minister of DEFENCE be pleased to state:

(a) the reasons for delay in completion of the modernisation project of upgrading the Vijayanta and Soviet T-55 Tanks; and

(b) the steps proposed to be taken by the Government for early completion of the project?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) and (b). The modernisation/ upgradation programme of the Vijayanta and the Soviet T-55 tanks covers a number of scheme, some of which involve containing research and development and technology adaptation effort. These efforts include a process of continuous trial and experimentation to achieve the desired ob-

jectives. Adherence to strict, pre-determined time schedules is not always possible in such situations, particularly as all the activities have to be adjusted to resource availability.

196
Export by chemical, dye stuff and Pharmaceutical Industries

5958. **PROF. K.V. THOMAS:** Will the Minister of COMMERCE be pleased to state:

(a) whether the Government are aware of the undercut procedure being adopted by the Indian companies manufacturing and exporting chemicals, dye-stuffs and pharmaceuticals and recording lower export turnover while the volume of export has increased; and

(b) if so, the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). No Minimum Export Price (MEP) has been fixed for exports of chemicals, dye-stuffs and pharmaceuticals and such, exporters of these products are free to quote any price, they find suitable depending on factors like prevalent prices in importing country, profit margins, trade relationship and efforts to open new market/sustain exports at existing level. Therefore, prices quoted by Indian exporters may vary from time to time.

[Translation]

196
National Highways In Rajasthan

5959. **PROF. BASA SINGH RAWAT:** Will the Minister of SURFACE TRANSPORT be pleased to state the details of National Highways in Rajasthan, their total length and the places upto which these highways extend?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a). The requisite details are as under:-